

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 436 OF 2025**

IN THE MATTER OF:

**News Item titled “Building boom put vulnerable Gangotri Dham at risk: Experts”
appearing in The Hindustan Times dated 08.08.2025**

MEMO OF PARTIES (As Per ORDER DATED 01.09.2025)

**News Item titled “Building boom put vulnerable Gangotri Dham at risk: Experts”
appearing in The Hindustan Times dated 08.08.2025**

VERSUS

1. Ministry of Environment, Forest and Climate Change, Dehradun,
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2. Department of Urban Development, Uttarakhand,
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3. District Magistrate, Uttarkashi,
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